

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 389 /Confdl./2016
II-2-1/2016

Bilaspur, dated the 16 / 06 / 2016

- (A) Shri Balram Prasad Verma, Additional District & Sessions Judge (F.T.C.), Janjgir-Champa is assigned the additional charge of the Special Court under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, Janjgir-Champa until further orders.
- (B) Smt. Leena Agrawal, Additional District & Sessions Judge (F.T.C.), Jashpur is assigned the additional charge of the Special Court under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, Jashpur until further orders.

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 390 /Confdl./2016
II-2-1/2016

Bilaspur, dated the 16 / 06 / 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.

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- (13) i) Shri Balram Prasad Verma, Additional District & Sessions Judge (F.T.C.), Janjgir-Champa,
ii) Smt. Leena Agrawal, Additional District & Sessions Judge (F.T.C.), Jashpur
for information and compliance. They are directed to take charge of the Special Court under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 of their respective districts on 24.06.2016 forenoon positively and send their taking over charge reports to the Registry.
- (14) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- (15) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (16) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (17) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (18) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (20) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (21) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (22) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ District Establishment/ Pension / Protocol/ Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (23) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (24) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL